

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA**

**UNSTARRED QUESTION NO. 1798
TO BE ANSWERED ON 27.07.2016**

ROLE OF MPS IN SKILL DEVELOPMENT TRAINING PROGRAMMES

1798. SHRI M. CHANDRAKASI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Lok Sabha MPs, who have in-depth knowledge of composition and nature of the constituency, would be given any definite role in skill development training programmes;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government would like to take steps to organise skill development training programme on academic lines under one designated agency even though different programmes are sponsored by different Ministries; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) & (b) The Government had issued in November, 2015 Standard Operating Procedure (SOP) for implementation of PMKVY across the country for coordination between Members of Parliament (MPs) and the designated Nodal Training Partner (NTP) for the Parliamentary constituency, to ensure effective implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY). These SOP also envisaged the active involvement of the MPs in mobilization of candidates and selection of courses to be run based on demand and employment prospects. All training partners were directed / informed by NSDC that local Member of Parliament should be involved in Kaushal Vikas Shivar/Kaushal Mela activity to ensure widest possible reach and create an environment for skilling in the country. NSDC has informed that as on 31st March 2016, more than 70 Members of Parliament have taken active participation in Kaushal Vikas Shivar/ Kaushal Vikas Mela across constituencies. Further, suggestions/proposal received from MPs are given due consideration in the Ministry. PMKVY- 2 envisages active involvement of MPs in mobilization, monitoring and post training placement of trainees.

(c) & (d) The Government has notified National Skill Qualification Framework (NSQF) in December, 2013. All formal and vocational education including skill training will have to align themselves with NSQF by December, 2018. NSQF is a nationally integrated education and competency based skill framework that will provide for multiple pathways, horizontal as well as vertical, within vocational education, vocational training, general education and technical education, thus linking one level of learning to another higher learning. This would facilitate both horizontal and vertical mobility with formal education on outcome based equivalence linked to uniform credit framework. Further, Government has approved Common Norms in July 2015 for different skill development schemes/programmes being implemented by Central Ministries/Departments. The norms include standards for inputs/output, funding/cost norms, third party certification and assessment and assessment cost etc. across the various skill development programmes while allowing flexibility to meet the requirements of different parts of the country/different socio economic groups.
